

HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION NO. 131

22nd September, 2021

No. HCM/COVID-2020/RG/95527: In view of the Orders dated 21st September, 2021, of the Government of Manipur, continuing with only night-time curfew in the State of Manipur till 21.10.2021, Hon'ble the Chief Justice deems it proper to issue the following directions:-

The earlier Notification No. 129 dated 07.09.2021 shall continue to hold good in all respects and remain operative till 21.10.2021 with the only modification that the staff strength attending the High Court shall be increased from 50% to 75% of the total strength.

All daily wagger employees and cleaning/maintenance staff in the High Court shall attend to their duties, adopting all necessary covid related precautions and protocols. District & Sessions Judges and Presiding Officers of Special Courts/Tribunals shall monitor and restrict staff attendance as per requirement and necessity, duly taking care to ensure staff safety and faithful adherence to all covid related precautions and protocols.

By order,


(GOLMEI GAIPHULSHILLU)
Registrar General
High Court of Manipur

Copy to:

1. The Secretary General, Supreme Court of India.
2. The Secretary, Department of Justice, Government of India.
3. The Advocate General, Govt. of Manipur.
4. The Chief Secretary, Govt. of Manipur.
5. The Director General of Police, Manipur.
6. The Registrars, (Judl.) / (Admin) / (Vigilance), High Court of Manipur.
7. All the learned Judicial Officers, Manipur.

8. The Commissioner (Law), Government of Manipur.
9. The Govt. Advocate, Govt. of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President AMBA, Manipur.
12. The Joint Director, Manipur Judicial Academy.
13. All the Joint Registrars, High Court of Manipur.
14. The Principal Magistrates, all Juvenile Justice Boards.
15. All the Deputy Registrars, High Court of Manipur.
16. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
17. All the Asst Registrars/ LRO/ Court Managers, High Court of Manipur.
18. The P.S to Hon'ble Justice L.S. Jamir, High Court of Manipur.
19. The P.S to Hon'ble Justice Kh. Nobin Singh, High Court of Manipur.
20. The P.S to Hon'ble Justice M.V. Muralidaran, High Court of Manipur.
21. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
22. The P.S to Registrar General, High Court of Manipur.
23. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
24. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
25. All the Court Masters, High Court of Manipur.
26. The Guard file.

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22/9/2011